

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET

COURT NO. : 2

11.12.2020

M.A./350/421/2020

O.A./350/556/2019

(A) (EARLY HEARING)

ITEM NO:4

FOR APPLICANTS(S) Adv. :

ASOK KR SAMANTA

-V/S-

M/O DEFENCE

FOR RESPONDENTS(S) Adv.:

Mr. K. Sarkar

FOR RESPONDENTS(S) Adv.:

Mr. S. Paul

Notes of The Registry	Order of The Tribunal
	<p>Ld. counsel for the applicant is present. Ld. counsel Mr. S. Paul appears on behalf of the respondents.</p> <p>This case is ripe for final hearing and order and it has come up today on account of the prayer made by the applicant vide M.A 421/2020 for early hearing.</p> <p>List for final hearing and disposal on 07.01.2021.</p> <p>M.A 421/2020, for early hearing, stands disposed of.</p> <p style="text-align: right;">(TARUN SHRIDHAR) MEMBER(A)</p> <p>SS</p>